

(b) and (c) The Quality Council of India (QCI) have organized Awareness and Training Programmes, developed e-Learning Modules; have carried out Assessments and have awarded ZED ratings. A provision has been made for periodic reporting of the effect of Scheme on the environment in the revised ZED scheme guidelines.

#### **DMF in Nellore**

1045. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of MINES be pleased to state:

(a) the date when District Mineral Foundation (DMF) was constituted in Nellore district of Andhra Pradesh;

(b) whether it is a fact that more than ₹ 24 crores have been collected so far under DMF in Nellore district;

(c) if so, reasons that in spite of taking so many projects, only ₹6 crores have been spent; and

(d) efforts being made by the Ministry to spend maximum amount for identified purposes in Nellore district under DMF?

THE MINISTER OF MINES (SHRI PRALHAD JOSHI): (a) The District Mineral Foundation Trust was constituted on 01.04.2016 in SPSR Nellore District.

(b) DMF collections in Nellore district is ₹27.68 crores upto May, 19.

(c) and (d) Total 251 projects worth ₹22.12 crores have been sanctioned till May, 19. 149 projects have been completed and total ₹7.92 crores has been spent so far. The State Government has replied that due to the Model Code of Conduct, some projects were not started and new projects were not identified. The State will take all efforts to increase the utilization under DMF in Nellore district.

#### **Illegal land acquisition and mining**

1046. DR. L. HANUMANTHAIAH: Will the Minister of MINES be pleased to state:

(a) whether it is a fact that vast tribal lands are being acquired for large scale mining in the country;

(b) if so, details of the basis on which they have been acquired;

(c) the number of coal mines located in scheduled areas under Vth schedule of Constitution of India, details thereof, State/UT-wise; and